

drinking and irrigation facilities in Jalore and Barmer districts in the deserts of Rajasthan.

I demand that. **Sardar Sarovar Project** be declared as the national project in order to provide drinking water and irrigation facilities in the deserts of Rajasthan.

**(xxxv) Need to ensure balanced growth of various regions in the country**

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, it is a matter of concern that regional imbalance is growing fast in the country thereby the noble purpose of growth with social justice underlying our planning exercise is defeated to some extent. As a result, serious discontentment and even frustration engulf the common man in backward areas and also weaker sections threatening the fabric of our society and national integrity.

It is, therefore, of paramount importance that this problem is properly addressed with all sincerity and seriousness so that balanced development of various regions and prosperity of weaker sections are ensured.

**(xxxvi) Need to enforce Hill Service Cadre 1992 in Uttar Pradesh**

[Translation]

SHRI BACHI SINGH RAWAT 'BACHDA' (Almora) : Mr. Speaker, Sir, the Uttar Pradesh Government on 25th November, 1992 implemented a Hill Service Cadre 1992 in the hilly areas of Uttar Pradesh for the purpose of appointments, promotions etc. in 31 departments. But the Government has not taken any action for the implementation of this Service Cadre. Thousands of posts are lying vacant in U.P. and thousands of youths are still jobless due to non-implementation of this cadre.

As large number of posts are lying vacant, this has affected the development process as also seniority and promotion of thousands of employees. Various employees' organisations are agitating to press the demands for the implementation of this cadre.

The resentment is increasing due to non-implementation of this cadre fully despite the assurance given by the Finance Minister in the last session.

Therefore, I urge the Union Government to issue strict directives to the Uttar Pradesh Government to implement this cadre immediately.

19.00 hrs.

**(xxxvii) Need to fill up the Post of Member (Power) in Bhakra and Beas Management Board from the State of Punjab**

[English]

SHRI MAJOR SINGH UBOKE (Tarantaran) : Mr. Speaker, Sir, the Bhakra and Beas Project is the mainstay of economy of the Punjab as well as Haryana and Rajasthan. The management operations and maintenance of the Bhakra Beas Management Board are entrusted to three whole-time members, namely. Chairman, Member (Power) and Member (Irrigation). Out of three whole time members of BBMB, two posts were vacant and only the Chairman remained. The Chairman of the BBMB was to retire on 28 February, 1997 but he is being retained on the pretext that the other two members were not there. Now that the post of Member (Irrigation) has been filled up since 10 April, 1997, the post of Member (Power) is still vacant. The post of Member (Power) has been always with an engineer of the PSEB due to the fact that Punjab was the biggest partner of the BBMB. There has been a number of representations to the Ministry of Power from the PSEB engineers appealing it to adhere to the practice of retaining the post of Member (Power) for the Punjab engineers and make the appointment without loss of time so as to tone up the administration of the BBMB. There have been doubts that the post of Member (Power) may not be given to Punjab.

I therefore, urge upon the Ministry of Power not to break the convention of giving this post to the Punjab State Electricity Board engineers and make an immediate order to safeguard the interest of Punjab.

[Translation]

KUMARI UMA BHARATI (Khajuraho) : Mr. Speaker, Sir, I am not speaking under Rule 377. I rise to beg pardon for the mistake I had committed in the morning. Today morning, I suddenly spoke very loudly during the zero hour. You always protect every Member and give them opportunity to raise their points. We all have high regards for you as well as the chair. However, I am very sorry for shouting in the morning. Therefore, I beg your pardon before the entire House for the mistake I had committed in the morning. I would not have felt free unless I had begged your pardon. That is why, I have risen to speak.

[English]

MR. SPEAKER : Okay, Thank you.